

**Appendix 1 – Reporting to Supervisors**

| Name of lending Institution: _____                |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
|---|------------------------|-----------------|----------------------------|--|--------------------------------|---------------------------------|----------------------|-----------------------------------|------------|---------------------|---------------|----------|--|---|--|
| Statement of Loans to related parties as at _____ |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
| Name of Related party                             | Relationship with Bank | Purpose of loan | Date of approval (DDMM YY) | Type of Exposure (Fund / Non-Fund based) | Amount Sanctioned (In ₹ crore) | Amount Outstanding (In ₹ crore) | Rate of Interest (%) | Remaining term to maturity (days) | Collateral |                     | Credit Rating |          | Classification of Account (Standard/ SMA/ NPA) | Remarks (Account Restructured/ Terms changed) | Exception Reports by Internal Auditors |
|   |                        |                 |                            |  |                                |                                 |                      |                                   | Value      | Last valuation date | Internal      | External |  |   |  |
|   |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
|   |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
|   |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
|   |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
| Total Related party loans                         |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |
| Total Related party loans as %                    |                        |                 |                            |  |                                |                                 |                      |                                   |            |                     |               |          |  |   |  |

|   |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|---|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|
| of total loans                                      |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| Total Related party exposure as % of total Exposure |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |

Note- Banks shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities, investments and positive MTM values of derivatives.

| Statement of Contracts and Arrangements to related parties as at _____ |                        |                  |                                 |                                |   |
|--|------------------------|------------------|---------------------------------|--------------------------------|---|
| Name of Related party  | Relationship with bank | Date of approval | Nature of contract/ arrangement | Value of contract/ Arrangement | Important Terms & Conditions (in brief) |
|  |                        |                  |                                 |                                |   |